

ITEM NO.48

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7697/2024

(Arising out of impugned final judgment and order dated 15-02-2024 in SAD No. 719/2023 passed by the High Court Of Judicature At Allahabad)

**CHANDRA SHEKHAR AZAD AGRICULTURAL AND
 TECHNICAL UNIVERSITY, KANPUR & ORS.Petitioner(s)**

VERSUS

JAVED BAHAR & ANR.

Respondent(s)

(I.R. and IA No.77072/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.77071/2024-EXEMPTION FROM FILING O.T. and IA No.77075/2024-PERMISSION TO FILE LENGTHY LIST OF DATES
 IA No. 77072/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 139792/2024 - EXEMPTION FROM FILING O.T.
 IA No. 77071/2024 - EXEMPTION FROM FILING O.T.
 IA No. 139787/2024 - INTERVENTION/IMPLEADMENT
 IA No. 77075/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES
 IA No. 191785/2024 - WITHDRAWAL OF CASE / APPLICATION)

WITH

Diary No(s). 12869/2024 (XI)

(IA No. 109438/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 109436/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 109435/2024 - EXEMPTION FROM FILING O.T.

IA No. 190870/2024 - EXEMPTION FROM FILING O.T.

IA No. 190868/2024 - INTERVENTION/IMPLEADMENT

IA No. 109437/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 39385/2024 (XI)

(IA No. 213800/2024 - CONDONATION OF DELAY IN FILING

IA No. 213799/2024 - EXEMPTION FROM FILING O.T.

IA No. 213803/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 213802/2024 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Diary No(s). 39484/2024 (XI)

(IA No. 217714/2024 - CONDONATION OF DELAY IN FILING

IA No. 217715/2024 - EXEMPTION FROM FILING O.T.

IA No. 217721/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 217718/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

**Diary No(s). 39541/2024 (XI)
(IA No.221416/2024-CONDONATION OF DELAY IN FILING and IA
No.221414/2024-EXEMPTION FROM FILING O.T. and IA No.221417/2024-
PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.221419/2024-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

Date : 18-10-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA**

For Petitioner(s) Ms. Garima Prashad, A.A.G.
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Ms. Apurva Singh, Adv.
Ms. Apurva Singh Mahndiyan, Adv.

Mr. P.S Patwalia, Sr. Adv.
Mr. Rohit Amit Sthalekar, AOR
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Mr. Shashank Singh, Adv.
Mr. Dipanshu Krishan, Adv.
Ms. Devshi Chand, Adv.

For Respondent(s) Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Ms. Vuzmal Nehru, Adv.

Ms. Garima Prashad, A.A.G.
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Ms. Divyakshi Singh, Adv.
Ms. Apurva Singh Mahndiyan, Adv.

Mr. Shail Kumar Dwivedi, AOR
Mr. Siddharth Krishna Dwivedi, Adv.

Mr. Rohit Amit Sthalekar, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List after three weeks for disposal.

**(INDU MARWAH)
AR-cum-PS**

**(NIDHI WASON)
COURT MASTER (NSH)**